

SHRI RAJEEV CHANDRASEKHAR: Sir, I wholeheartedly support the effort of the Government at creating fewer but much better capitalized banks. But, my question is this that as the number of banks will come down, there is a real risk that competition amongst banks reduces and therefore the cost of borrowing increases. May I draw the attention of the Government and seek that they do a study or at least ensure that the consequences of mergers do not result in higher cost of borrowings to both corporates and consumers?

श्री अनुराग सिंह ठाकुर: सर, माननीय सांसद जी ने जो विषय रखा है, मैं उसके संबंध में यही कहूंगा कि एक स्थिति तो यह थी, जैसे यहां पूर्व में सांसद ने कहा कि परिस्थितियां थीं कि बैंकों में जो challenges हैं, उनको सुधार करने की बात है। 2014 में किस स्थिति में बैंक हमें मिले थे और 2019 में हमने कहां पर लाकर खड़ा किया है। हम आगे भी सुनिश्चित करेंगे कि इनके जितने कस्टमर्स हैं, उनको पहले से बेहतर सुविधाएं और बैंकिंग फैसिलिटीज़ मिल सकें, इसलिए बैंकों की ताकत को बढ़ाने का प्रयास किया गया है, न कि इससे कस्टमर्स को कोई कमी आए। हम इस बात को सुनिश्चित करेंगे और आरबीआई इसमें पूरी तरह से as a regulator देखता है।

MR. DEPUTY CHAIRMAN: Next Question.

In-house facility of pharmacy for Ayurvedic products

*157. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has in-house facility of pharmacy for Ayurvedic products;
- (b) if so, the details thereof;
- (c) whether Government has established proper mechanism to test the effectiveness of such products; and
- (d) if so, the details of diseases for which Ayurvedic products from Government pharmacies have been found effective and names of such products?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); (SHRI SHRIPAD YESSO NAIK): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) Yes, Central and State Governments have pharmacies for manufacturing of Ayurvedic products. Out of the 7718 Ayurveda drugs manufacturing units in the country, 37 units are in the Government sector. Details are as under-

Sl. No.	Central Govt. / State/UT	Ayurveda drug Manufacturing Units
01	Government of India	01
02	Arunachal Pradesh	01
03	Assam	01
04	Bihar	01
05	Gujarat	03
06	Haryana	01
07	Himachal Pradesh	03
08	Jammu and Kashmir	01
09	Karnataka	01
10	Kerala	01
11	Madhya Pradesh	01
12.	Maharashtra	02
13.	Odisha	04
14.	Punjab	02
15.	Rajasthan	05
16.	Tamil Nadu	02
17.	Telangana	01
18.	Uttar Pradesh	02
19.	Uttarakhand	01
20.	West Bengal	03

The Central Sector Undertaking Pharmacy under Ministry of AYUSH *i.e.* Indian Medicines Pharmaceutical Corporation Limited (IMPCL), Mohan (Almora), Uttarakhand manufactures 656 Ayurvedic medicines supplying to the Government Hospitals and

Dispensaries. Some of the effective drugs are:- Punarnavadi Mandoor for Anaemia and Hepatitis, Pushyanug Choorna for Leucorrhoea, Menstrual Disorders, Vasavaleha for Bronchitis and Asthma, Arjunarishta for Cardiac Disease, Abhayarishta for Constipation and Haemorrhoids, M-liv Syrup for Jaundice and Hepatitis, M-Vasaco Syrup for Cough and Respiratory disorder, M-shankhapushpi Syrup for memory loss and Mental weakness, M-Rheuma care Ointment for Arthritis and Joint pain, M-Psora Care cream for psoriasis.

(c) Rule 158-B of the Drugs and Cosmetics Rules, 1945 has the provisions for seeking proof of effectiveness including data of clinical studies for granting license for manufacturing of various types of Ayurvedic products. Good Clinical Practice (GCP) Guidelines for conduct of clinical trials on Ayurvedic, Siddha and Unani medicines are published by the Ministry of AYUSH and institutional network of Central Council for Research in Ayurvedic Sciences undertakes clinical studies on scientific parameters for the validation and testing of effectiveness of Ayurvedic products.

(d) Ayurvedic medicines developed by Central Council for Research in Ayurvedic Sciences are AYUSH-64 for malaria, AYUSH-82 for diabetes mellitus, AYUSH-56 for epilepsy, Ksharsutra for Piles and Fistula-in-ano diseases, AYUSH Ghutti for cough and cold, Pippalyadi Yoga, Neem oil for Contraceptive, Nimbtiktam for Psoriasis and Duodenal ulcer, AYUSH Poshak Yoga and Peya for general health promotion, Shunthi Guggulu for Rheumatoid Arthritis, AYUSH Balarasayana for promotion of health in children, AYUSH AG tablet for antenatal care, AYUSH AD tablet for prevention of nausea and vomiting, AYUSH PG for pregnancy induced hypertension. In addition, following Ayurvedic classical formulations have been clinically validated namely Eladi Churna, Talishadi Churna and Sitopaladi Churna for Kasa (bronchitis), Varunadi Kwath Churna, Apamarga Kshar for Urolithiasis, Puga Khand for Shveta Pradara (Leucorrhoea), Trayodashang Guggulu for Rheumatoid Arthritis, Pathyadi Kwatha Churna for Migraine, Shirishadi Kwath Churna for Allergic Rhinitis & Eladi Gutika, Apamarga Kshar for Shwasa (Bronchial Asthma).

SHRI SAMBHAJI CHHATRAPATI: Sir, through you, I would like to know from the hon. Minister whether the patients undergoing surgery while undergoing ayurvedic treatment are also provided insurance cover as is the practice in case of patients operated upon in the allopathic treatment.

श्री श्रीपाद यशो नाईक: उपसभापति महोदय, 12 insurance companies ने 147 packages दिए हैं और इस पैकेज में यह कवर जो जाता है।

SHRI SAMBHAJI CHHATRAPATI: What are the most popular drugs in the international market? What is the total value of ayurvedic medicines exported during the last two years and the countries where it has been exported?

श्री श्रीपाद यशो नाईक: उपसभापति महोदय, माननीय सदस्य ने जो प्रश्न पूछा है, बड़ी क्वांटिटी में हमारी मेडिसिन्स एक्सपोर्ट हो रही हैं। कम से कम 27 कम्पनीज़ as per rules इन्हें एक्सपोर्ट करती हैं। अभी मेरे पास इनके एक्सपोर्ट के पैसों का आंकड़ा नहीं है।

श्री उपसभापति: आप वे आंकड़े माननीय सदस्य को भिजवा दीजिएगा।

श्री श्रीपाद यशो नाईक: मैं माननीय सदस्य को आंकड़े भिजवा दूंगा।

श्रीमती विप्लव ठाकुर: उपसभापति महोदय, मैं माननीय मंत्री जी जानना चाहूंगी कि जो गवर्नमेंट की फार्मसीज़ हैं, उनको तो देखा जाता है, जैसा आपने बताया है कि उनकी तो पूरी निगरानी होती है। हर प्रदेश में जो प्राइवेट फार्मसीज़ आ रही हैं और बहुत ज्यादा आ रही हैं, उनको लाइसेंस देने से पहले क्या उनका पूरा ब्यौरा लिया जाता है? क्या वे इतनी capable हैं कि उनको लाइसेंस दिया जाए? क्योंकि कई ऐसी फार्मसीज़ बन जाती हैं, जो पूरी तरह से ठीक मेडिसिन्स नहीं दे पाती हैं, लेकिन लाइसेंस ले जाती हैं। क्या इसके लिए कोई प्रावधान है या कोई ऐसा बोर्ड बनाया गया है, जिससे उनको चेक किया जा सके?

श्री श्रीपाद यशो नाईक: माननीय उपसभापति जी, फार्मसी को परमिशन देना, यह राज्य सरकार के अंतर्गत आता है। ड्रग और फार्मसी के लिए वहां का हेल्थ डिपार्टमेंट काम करता है और जो कुछ सपोर्ट चाहिए, तो हम केंद्र से उन्हें देते हैं। जो कुछ फार्मसी आज हैं, वे पूरी रजिस्टर्ड हैं और illegal pharmacy कोई चलाता नहीं है।

MR. DEPUTY CHAIRMAN: Q.No.158. Shri Motilal Vora; not present. First supplementary, Dr. Narendra Jadhav.

*158. [प्रश्नकर्ता अनुपस्थित थे।]

बढ़ते समुद्री जलस्तर के कारण मुंबई को खतरा

*158. **श्री मोतीलाल वोरा:** क्या पृथ्वी विज्ञान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि बढ़ते समुद्री जलस्तर के कारण देश की आर्थिक राजधानी मुंबई पर वर्ष 2050 तक डूब जाने का खतरा मंडरा रहा है;

(ख) क्या सरकार को इस बात की भी जानकारी है कि वर्ष 2040-50 तक मुंबई का ज्यादातर दक्षिणी हिस्सा साल में कम-से-कम एक बार अनुमानित ज्वार की वजह से जलमग्न हो सकता है;